

Year. 2020-2021

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Cash					
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5000/-	X	X	X	X
(iii)	Bonds, Debentures and Shares in companies	X	X	X	X	X
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	X	X	X	X	X
(v)	Motor Vehicles (details of make, etc.)	X	X	X	X	X
(vi)	Jewellery (give details of weight and value)	15 gm Gold	X	X	X	X
(vii)	Other assets, such as values of claims / interests	X	X	X	X	X

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	X	X
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	X	X
	(f) Other dues, if any	X	X
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZWPD9704B	X
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	X	X
	(iii) Sales Tax [Only in case of proprietary business]	X	X
	(iv) Property Tax	X	X

C. Personal Detail

GPF/CPF/PRAN No. :- 110091214775

Gender :- F (M/F)

Date of Birth :- 15/08/1964 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- कामकाज परिचारी
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- पटना

I hereby declare that the above details are true to the best of my knowledge and belief.

34/01/2021

Signature

Name of Employee: अरुणा देवी

Designation: कामकाज परिचारी (असफाई)

Department: बिहार विधान सभा पटना

Place: पटना

Date: 15/02/2021

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.